

No. J-11016/2/2024-Judicial/E.104879  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Kartvya Bhawan-2, New Delhi  
Dated the 30<sup>th</sup> April, 2026

**ORDER**

The President is pleased to accept the resignation of Shri Ashutosh Kumar Mishra, Group 'C' Panel Counsel, Supreme Court of India, with effect from 11.03.2026.

Consequently, the name of Shri Ashutosh Kumar Mishra, Advocate figuring at serial number '62' under Table 'I' of this Department's Order No.J-11016/2/2024-Judicial dated 02.02.2024, stands omitted.

Hindi version of this order will follow.

**Digitally signed by  
Manindra Choudhary  
Date: 30-04-2026  
15:34:24**

(Manindra Choudhary)  
Asst. Legal Advisor  
Email: judicial-dla@nic.in

**Copy (through email) to:-**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/AS/JS in of this Department.
3. In-Charge, CAS of this Department.
4. The Registrar, Supreme Court of India.
5. Shri Ashutosh Kumar Mishra, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to In-Charge, CAS.
6. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office / Spare copy.

**Digitally signed by  
Ramesh Kairamkonda  
Date: 30-04-2026  
16:15:50**

(Ramesh Kairamkonda)  
Section Officer (Judicial)  
Email: judicial-dla@nic.in